GOVERNMENT OF INDIA NON-CONVENTIONAL ENERGY SOURCES LOK SABHA

UNSTARRED QUESTION NO:2194 ANSWERED ON:14.12.2004 NEW TECHNOLOGY FOR PROMOTION OF BIO-GAS Ahir Shri Hansraj Gangaram

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government gives grant to State Governments for promoting consumption and use of bio-gas in rural areas of the country;

(b) if so, the details thereof, State-wise;

(c) whether the use and research of new Technology for promotion of operation of bio-gas is continuing;

(d) if so, the details thereof; and

(e) the effect of new technology on the operation of bio-gas?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a) & (b): Yes sir, the Ministry of Non-Conventional Energy sources provides central financial assistance to States through their implementing organizations to promote and install family type biogas plants in the country. The allocated targets and the corresponding sanctioned amount State-wise for the year 2004-05 are given in the Annexure.

(c) & (d): Yes sir, the Ministry has been supporting Research & Development projects in various institutions in the area of biogas for process improvement and enhanced methane production through microbiological, bio-chemical and engineering techniques. Efforts are also continued for diversified utilization of biogas and slurry.

(e): New designs using prefabrication techniques and alternate materials like ferro-cement have been developed that have resulted in reduction of cost for construction of biogas plants. Use of alternate feed-stocks for production of biogas has also been established which would further expand the scope of the technology.

Annexure

Annexure referred to parts (a) & (b) of the Lok Sabha Unstarred Question No. 2194 for 14. 12. 2004 regarding New Technology for Promotion of Bio-gas.

Allocation of Targets and Central Financial Assistance for Family Type Bio-Gas Plants during 2004-05

Target for 2004-05 Central Financial S.No. State Assistance (CFA) (Rs. in lakh) 1 Andhra Pradesh 11500 483.00 2 Arunachal Pradesh 200 25.00 3 Assam 100 12.50 1000 42.00 4 Bihar 5 Chattisgarh 1500 63.00 6 Goa 90 3.78 7 Gujarat 4000 168.00 8 Haryana 1000 42.00 9 Himachal Pradesh 200 8.40 10 Jammu & Kashmir 10 0.42 11 Jharkhand 100 4.20 12 Karnataka 11500 483.00 13 Kerala 2500 105.00 14 Madhya Pradesh 7000 15 Maharashtra 8000 336. 294.00 336.00 16 Manipur 200 25.00 17 Meghalaya 200 25.00

18	Mizoram	400	50.00	
19	Nagaland	300	37.50	
20	Orissa	8000	336.00	
21	Punjab	1500	63.00	
22	Rajasthan	100	4.20	
23	Sikkim	200	25.00	
24	Tamilnadu	1500	63.00	
25	Tripura	200	25.00	
26	Uttar Prac	lesh '	7000 294.00	
27	Uttarancha	al 40	00 16.80	
28	West Benga	al 11	1500 483.00	
29	KVIC & oth	ners 2	16000 796.50	